

OFFERS TO PURCHASE PROPERTIES OF PACL LTD. RECEIVED BY THE JUSTICE (RETD.) R.M.LODHA COMMITTEE (IN THE MATTER OF PACL LTD.) AFTER CLOSURE OF INVITATION FOR EOIs NOTIFIED VIDE PUBLIC NOTICE DATED 06.02.2020.

I N D E X

Serial No.	Details	PAGE(S)
1.	Copy of offer of Mr. Vachepally Ramesh Reddy received on 03.11.2021 through M/s. Riz United Infratech Pvt. Ltd.	01-04
2.	Copy of offer of Mr. Sudhakar Reddy Chappidi received on 03.11.2021 through M/s. Riz United Infratech Pvt. Ltd.	05-07

Dated: 23.11.2021

RIZ UNITED INFRATEC PVT. LTD.

E: arf_110313@yahoo.com / Mob: 9619384169

Ar dos

To,

Nodal Officer Cum Secretary

Lodha Committee in the matter of PACL Properties

Plot No. C-A, G Block, SEBI Bhawan

BKC Bandra (East)

Mumbai -400051

भा. प्र. वि. बो. / SEBI
सं/No 51886
दिनांक
Date 03 NOV 2021

SUB – Expression of Interest for purchase of Property with the MR No's (1) **19686-16** situated at Surepalli village Putluru Mandal, Tadipatri Sub Registration, Anantapur District of Andra Pradesh; (2) **19698-16** situated Cherlopalli Village, Putlur Mandal, Tadipatri Sub Registration Anantapur District of Andhra Pradesh; (3) **19718-16** situated at Surepalli village Putluru Mandal, Tadipatri Sub Registration, Anantapur District of Andra Pradesh.

Dear Sir/Madam,

M/S. Riz United Infratec Pvt. Ltd. Had submitted the final proposal "EOI" along with the list of Consortium Partner's Dated __-__-__ for purchase of PACL Properties from SEBI under their auction scheme. We hereby submit additional proposal for the MR No's

- (1) 19686-16 situated at Surepalli village Putluru Mandal, Tadipatri Sub Registration, Anantapur District of Andra Pradesh
- (2) 19698-16 situated Cherlopalli Village, Putlur Mandal, Tadipatri Sub Registration Anantapur District of Andhra Pradesh
- (3) 19718-16 situated at Surepalli village Putluru Mandal, Tadipatri Sub Registration, Anantapur District of Andra Pradesh. shall be purchased in the name of Mr. Vachepally Ramesh Reddy.



A-2008, Shri Swami Samartha Deep Building, Indra Darshan Phase (3),
Oshiwara, Andheri (W), Mumbai - 400053.

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I will submit further drafts as per requirement as per due course in case there are any discrepancies in our offer. We would be glad to remove in coordination with your good office.

We hereby state, declare and undertake that myself.

- Not barred by the securitization and reconstruction of financial Assets and Enforcement of Security Interest Act 2000 the prevention of money Laundering Act, 2002 or any other law related to or associated with PACL Ltd.
- Are not related to or associated with PACL Ltd.
- Are legally competent and authorized to enter contact
- I/We declare that I/We have read and understood the terms and conditions stipulated in the Public Notice date February 06, 2020, which is available on the website www.sebi.gov.in HYPERLINK <http://www.sebi.gov.in/> and – hereby agree to abide by them
- I/We hereby state that the particulars stated herein above are true and correct to the best of my/our information, knowledge, and belief.
- I/We understand and agree that if any of the statement/ information revealed by me/us in the offer is found to be incorrect and / or untrue my/our above offer shall render invalid and ignored and, in such case, the EMD paid by me/us shall refunded.

Thanking you

Yours Faithfully


Mrs. Arfeen Shaikh

Director



RIZ UNITED INFRA TEC PVT. LTD. ³

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Sr No.	MR No.	Survey No.	Name of the Offerer	State	Distri ct	Taluk a	Villag e	Area	Circle Rate	Offer Rate	Offer Price
239 67	19686/1 6	239 (1.21), 240/A (32.75) Acre	Vachepa lly Ramesh Reddy	Andhra Pradesh	Anant apur	Puttur	Surep alli	33.96 (33.96 Acre)	150000	159000	5399640
239 84	19718/1 6	20A (2.99), 23/3 (1.11), 21/1 (1.20), 34 (5.0), 23 (0.20), 22 (2.98), 21/1 (1.33), 21/2 (1.52), 34 (5.58), 23 (1.76), 21/2 (3.81), 34 (4.00), 13B (7.35) Acres	Vachepa lly Ramesh Reddy	Andhra Pradesh	Anant apur	Puttur	Surep alli	38.83 Acres	150000	159000	6173970
239 77	19698/1 6	4 (6.10), 6/A (1.70), 6/B (2.0), 7 (8.58) Acre	Vachepa lly Ramesh Reddy	Andhra Pradesh	Anant apur	Puttur	Cherlo palli	18.38 (18 acre 38 cent)	150000	159000	2922420

Security check amount rupee - 21,74,404 (Twenty-one lakh Seventy four thousand & four hundred four rupees only) – submit check by name Security exchange of India pay to Mumbai.



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Oshiwara, Andheri (W), Mumbai - 400053.

UNDERTAKING

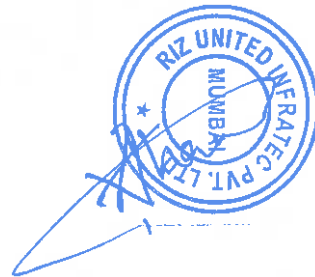
I the undersigned Mr. Sudhakar Reddy Chappidi an adult, Indian inhabitant having my residential address at s/o Chappidi Konda Reddy, Konavaripalli (village), RS Kondapuram, Cuddapah (district), Andhra Pradesh 516474 has decided to become consortium member/partner of M/s Riz United Infratec Pvt. Ltd (RUIPL). For purchasing PACL properties from Security and Exchange Board of India under their auction scheme. In this matter we have authorised/ nominated and exclusively appointed M/s Riz United Infratec Pvt. Ltd (RUIPL) to act, appear, negotiate, inspect, take copies, sign, authorise personnel and do all the incidental and ancillary acts on our behalf before justice (Retd.) Lodha committee/SEBI in relation to purchase of properties mentioned in the list.

We hereby give this undertaking to enable M/s Riz Infrastructure Pvt. Ltd. To do the above-mentioned acts and deeds on our behalf and agree to abide by the acts and deeds of M/s Riz United Infratec Pvt. Ltd (RUIPL). In toto.

Sudhakar Reddy Chappidi

Signature

C. S. Reddy



RIZ UNITED INFRA TEC PVT. LTD.

E: arf_110313@yahoo.com / rizinframumbai@gmail.com / Mob: 9619384169

A.K.dos.

To,

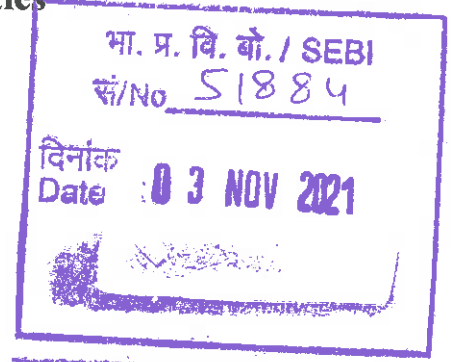
Nodal Officer Cum Secretary

Lodha Committee in the matter of PACL Properties

Plot No. C-A, G Block, SEBI Bhawan

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Mumbai -400051.



SUB – Expression of Interest for purchase of Property with the MR No's.

(1) **19696-16** situated at Chintakunta village, Putluru Mandal, Tadipatri Sub Registration, Anantapur District of Andra Pradesh

(2) **19697-16** situated Chintakunta Village, Putlur Mandal, Tadipatri Sub Registration, Anantapur District of Andhra Pradesh

Dear Sir,

M/S. Riz United Infratec Pvt. Ltd. Had submitted the final proposal “EOI” along with the list of Consortium Partner's Dated ___-___-___ for purchase of PACL Properties from SEBI under their auction scheme. We hereby submit additional proposal for the MR No's (1) **19696-16** situated at Chintakunta village Putluru Mandal, Tadipatri Sub Registration, Anantapur District of Andra Pradesh; (2) **19697-16** situated Chintakunta Village, Putlur Mandal, Tadipatri Sub Registration, Anantapur District of Andhra Pradesh shall be purchased in the name of Mr. Sudhakar Reddy Chappidi.

I will submit further drafts as per requirement as per due course in case there are any discrepancies in our offer. We would be glad to remove in coordination with your good office.

We hereby state, declare and undertake that myself.



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- Are not related to or associated with PACL Ltd.
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- I/We declare that I/We have read and understood the terms and conditions stipulated in the Public Notice date February 06, 2020 which is available on the website www.sebi.gov.in HYPERLINK <http://www.sebi.gov.in/> and – hereby agree to abide by them
- I/We hereby state that the particulars stated herein above are true and correct to the best of my/our information, knowledge, and belief.
- I/We understand and agree that if any of the statement/ information revealed by me/us in the offer is found to be incorrect and ~~untrue~~

the EMD paid by me/us shall refunded.

Thanking you

Yours Faithfully



Mrs. Arfeen Shaikh

Director



Annexure - "A"

Serial No.	MR. No	Acres	Circle rate	Offer rate	Total	Security deposit-15%
23975	19696 -16	30.33 (30 acre 33 cent)	1,50,000 per acre	1,59,000 per acre (6 % extra)	48,22,47 0	7,23,370.50
23976	19697 -16	20.59 (20 acre 59 cent)	1,50,000 per acre	1,59,000 per acre(6 % extra)	32,73,81 0	4,91,071.50
	Total	50.92			80,96,28 0	12,14,442

